

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3745  
ANSWERED ON:21.08.2003  
MINING ALONG DELHI-JODHPUR RAIL TRACK  
DINESH CHANDRA YADAV;RAM JEEVAN SINGH

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government are aware of the illegal horizontal marble mining activity in makarana along the Delhi-Jodhpur railway track endangering the safety of the track;
- (b) if so, whether the Government have made any survey of the illegal mining near the railway track and examined the seriousness of the situation;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) to (d) No mining activity, endangering Delhi-Jodhpur main line, is presently being done. However, earlier the danger arose due to unauthorized mining on Makrana-Parbatsar branch line. No rail traffic is allowed on this line at present. Railway pursued the matter in High Court, Jodhpur to restrain unauthorized mining and also pursued with Chief Secretary, Government of Rajasthan. An amount of Rs.3.93 crore has been deposited by Sangmarmar Khan Vikas Samiti for alternate alignment of this branch line.

Regular inspections of all Railway affecting works (activities or structures around Railway track which may affect Railway track) are undertaken by Railway officials at periodical intervals and remedial action taken whenever required.